



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,18th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
40	WA/261/2022 B/O	SAHAB UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK MR. A K TALUKDAR S. I. KHAN	GA, ASSAM SC, HEALTH
	<b>WITH</b> I.A.(Civil)/2464/2022 <b>in</b> WA/261/2022	SAHAB UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK MR. A K TALUKDAR S. I. KHAN	GA, ASSAM SC, HEALTH
<b>ORDERS</b>				
41	PIL/7/2015 BY SLIP	RAJEEB KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)
42	I.A.(Civil)/2129/2022 BY SLIP <b>in</b> WP(C)/28/2021	HAMJANA HOJAI AND 2 ORS. <b>Versus</b> BONDITA BORAH AND 18 ORS.	MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM SC, APSC MS. S S SAIKIA
	<b>WITH</b> WP(C)/28/2021	BONDITA BORAH <b>Versus</b> THE STATE OF ASSAM AND 16 ORS	MS. S S SAIKIA	MR J CHUTIYA (R-4- 6) SC, APSC MS. D KALITA (R-7-10) MRS N DEKA (R-7-10) MR. V RAJKHOWA (R-1- -17) MS. S KEMPRAI (R-4- 6) MR. S HAZARIKA (R-18) MR. D GOGOI (R-11-17) SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/2370/2021 <b>in</b> WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION <b>Versus</b> BONDITA BORAH AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. M K SARMA MR. S BANIK MR. V RAJKHOWA (R11- R17) MR F KHAN

	<b>WITH</b> I.A.(Civil)/1572/2022 in WP(C)/28/2021	) THE ASSAM PUBLIC SERVICE COMMISSION <b>Versus</b> BONDITA BORAH AND 16 ORS.	MR. T J MAHANTA	MR J CHUTIYA (R-4- 6) MS. S S SAIKIA MS. S KEMPRAI (R-4- 6) MR. S S SAIKIA
	<b>WITH</b> I.A.(Civil)/1719/2022 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> BONDITA BORAH AND 16 ORS.	SC, APSC MR. A BORUA MS P SARMA	
43	WP(C)/5169/2020	NAVIN KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
44	WP(C)/5248/2020	BONANI PRIYA RAJKONWAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
45	WP(C)/83/2021	SIDHARTHA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. T DEURI MR. S HAZARIKA	GA, ASSAM SC, APSC
	<b>WITH</b> I.A.(Civil)/79/2022 in PIL/83/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. <b>Versus</b> SIDHARTHA SARMAH AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA	GA, ASSAM MR. S HAZARIKA
46	WP(C)/1208/2022	DHRITIDEEP DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MR B KAUSHIK MR. S HAZARIKA N GAUTAM MR S SARMAH	GA, ASSAM SC, APSC
47	WP(C)/5228/2022 FIXED	THE BANK OF BARODA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B SHARMA MR. H DAS K KHEMKA	GA, ASSAM MR. B D GOSWAMI MR. J M GOGOI

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. P SARMA	17-08-2022	To	30-09-2022
15)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022

21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022
23)	MR. A DUTTA	18-08-2022	To	24-08-2022
24)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
25)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
26)	MR S DASGUPTA	22-08-2022	To	30-09-2022
27)	MR J SHARMA	18-08-2022	To	30-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
49	WP(C)/1532/2020 FIXED	MANIRUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
<b>WITH</b>				
50	WP(C)/907/2020	SAWKAT ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
51	WP(C)/2089/2020 FIXED	ARUNAV KAR AND 61 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	SC, HIGHER EDU SC, HIGHER EDU MR. S C KEYAL SC, APSC
<b>WITH</b>				
	I.A.(Civil)/1622/2020 <b>in</b> WP(C)/2089/2020	ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> ARUNAV KAR AND 75 ORS	SC, APSC	SC, HIGHER EDU MR. S C KEYAL R SARMAH MR H K NATH
52	WP(C)/90/2022 FIXED	ANIL CH GAYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	MR. D DOLEY (r-6) MS P BORA (r-6) SC, FINANCE SC, EDU

LEAVE NOTE OF ADVOCATES FOR 18/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
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9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022

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18)	S BORGOHAIN	17-08-2022	To	23-08-2022
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25)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
26)	MR S DASGUPTA	22-08-2022	To	30-09-2022
27)	MR J SHARMA	18-08-2022	To	30-08-2022



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
43	WP(C)/5367/2022 B/O	MINANKA DEB AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A K GUPTA MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM ASSTT.S.G.I.
<b>ADMISSION</b>				
44	WP(C)/2126/2022 FIXED	BIKASH KUMAR MORE <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 3 ORS	MR A C BORBORA MR. U K NAIR MS. N DEY MR. N SAIKIA	SC, F C I
45	WP(C)/4864/2022 FIXED	SAFAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR Z HUSSAIN MS. S K NARGIS MS B B AHMED MS. A MESEN	SC, FOREST SC, K A A C

LEAVE NOTE OF ADVOCATES FOR 18/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.)),  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HIS LORDSHIP  
AND HONOURABLE MR. JUSTICE N.SAILO]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
52	Bail Appln./2002/2022 B/O	DIPANKAR BARUA <b>Versus</b> THE STATE OF ASSAM	MR. N DEKA MR K TALUKDAR MR. M GOGOI MR A R BAROOAH	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
53	Bail Appln./1878/2022 FIXED	KOBAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
54	Bail Appln./1918/2022 FIXED.	MD. RITUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
55	Bail Appln./1924/2022 FIXED.	MD. MAINUL HOUQE <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
56	AB/2927/2021 AB 2926/2021(D/O), FIXED	ABANI KR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>ORDERS</u></b>				
57	W.P.(Cri.)/9/2022 FIXED	MANOJ SHRINATH MAURYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. D NATH MR. D BORA PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE K.R SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
20	WP(C)/5276/2022 BY SLIP	SIDDHESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
21	WP(C)/5332/2022 BY SLIP	SANTOSH KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM
22	WP(C)/5333/2022 BY SLIP	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS N DEKARAJA	GA, ASSAM
<b>ADMISSION</b>				
23	WP(C)/6384/2017 FIXED	SHOBALAL MALLA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	SC, AG SC, FINANCE SC, PWD
24	WP(C)/219/2018 B/O	DIPANKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. U K NAIR MS U DAS	MR. D NATH (ADDL. SR. GA, ASSAM) MR B GOGOI (SC, FINANCE, R-4)
<b>HEARING</b>				
25	WP(C)/3463/2012 PART-HEARD, WITH LCR, FIXED	PRASENJIT CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA	GA, ASSAM
26	WP(C)/301/2014 PART-HEARD, FIXED	ARABINDA BORO <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA C.G.C. MR.S P CHOUDHURY SC, C.G.C.
	<b>WITH</b> MC/999/2014 <b>in</b> WP(C)/301/2014	ARABINDA BORO <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	MR.D K SAIKIA SC, C.G.C.

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
5)	MR. R P SINGH	09-08-2022	To	23-08-2022
6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
8)	MR. S SINHA	11-08-2022	To	20-08-2022
9)	MS. B CHOUDHURY	08-08-2022	To	24-08-2022
10)	MR J DAS	16-08-2022	To	18-08-2022
11)	MR. B BARMAN	16-08-2022	To	22-08-2022
12)	MR G BAISHYA	13-08-2022	To	31-08-2022
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14)	MR. P SARMA	17-08-2022	To	30-09-2022
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16)	MR. M H LASKAR	14-08-2022	To	20-08-2022
17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGOHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
20)	MR. J A AHMED	18-08-2022	To	24-09-2022
21)	MR. B BARUAH	17-08-2022	To	18-08-2022
22)	MS S DAS	17-08-2022	To	19-08-2022
23)	MR. A DUTTA	18-08-2022	To	24-08-2022
24)	MR. M K MAJUMDAR	18-08-2022	To	23-08-2022
25)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
26)	MR S DASGUPTA	22-08-2022	To	30-09-2022
27)	MR J SHARMA	18-08-2022	To	30-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Thursday,18th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
19	Bail Appln./2002/2022 B/O	DIPANKAR BARUA <b>Versus</b> THE STATE OF ASSAM	MR. N DEKA MR K TALUKDAR MR. M GOGOI MR A R BAROOAH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
20	Bail Appln./904/2022 WITH CASE RECORD, FIXED	RAKESH KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV DR. B AHMED MR. N HAQUE MR A JAIN MR M HUSSAIN MR S DAS MR. S A HUSSAIN MR D J HALOI MS S SHARMA	MR. P KATAKI(SPL.PP) PP, ASSAM
21	Bail Appln./1642/2022 WITH CASE DIARY, B/O	SANKAR RAJBONSI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N N JHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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27)	MR J SHARMA	18-08-2022	To	30-08-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Thursday,18th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
21	WP(C)/4556/2022 B/O	MUSSTT. MIRA HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A CHOUDHURY MR. S ISLAM	GA, ASSAM MR. J HANDIQUE, SC, REVENUE DEPTT.
<b>MOTION</b>				
22	WP(C)/4980/2022 B/O	M/S. SHREE GANESH TRADERS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J PATOWARY MR. D K BAIDYA M S HUSSAIN	SC, HEALTH
<b>ADMISSION</b>				
23	WP(C)/4902/2020 FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2332/2022 <b>in</b> WP(C)/4902/2020	THE STATE OF ASSAM <b>Versus</b> HABIBUR RAHMAN AND 4 ORS.		MR. B RAHMAN
<b>ORDERS</b>				
24	WP(C)/6187/2021 CAVT. NO.06922/021, B/O	RIJUMA BEGUM <b>Versus</b> RAHIMA BEGUM AND 5 ORS.	MR. M U MAHMUD MR. D SARMAH MS. M BEGUM MR S H MAHMUD	GA, ASSAM MR J H SAIKIA FOR CAVEATOR SC, ELECTION COMMISSION.
<b>HEARING</b>				
25	WP(C)/5261/2012 WITH LCR, FIXED	SMTI GANGA PRIYA HUZURI <b>Versus</b> ASSAM BOARD OF REVENUE AT GUWAHATI and ANR	MR.Z MUKIT MR.P SINGH MR.F SATTAR MR.R P GUPTA	MR. R BORPUJARI,SC,REVENUE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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25)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
26)	MR S DASGUPTA	22-08-2022	To	30-09-2022
27)	MR J SHARMA	18-08-2022	To	30-08-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

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## SUPPLEMENTARY CAUSELIST

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**[ For Thursday,18th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
24	WP(C)/5512/2021 (AT 10:30 AM)	ASHISH NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	SC, PNRD GA, ASSAM
25	WP(C)/5615/2021 CAVT. NO.07172/021, (AT 10:30 AM)	ASHISH NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. T J MAHANTA (R-5) SC, PNRD GA, ASSAM MR. R A CHOUDHURY (R-5) MS S DAS (R-5) FOR CAVEATOR
<b>ADMISSION</b>				
26	WP(C)/167/2019 FIXED	PULEN DEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)

LEAVE NOTE OF ADVOCATES FOR 18/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MRS. N BARUAH	01-08-2022	To	13-10-2022
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6)	MR. P K TIWARI	09-08-2022	To	19-08-2022
7)	MS. D GHOSH	09-08-2022	To	20-08-2022
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12)	MR G BAISHYA	13-08-2022	To	31-08-2022



13)	MS. J PAUL	13-08-2022	To	30-08-2022
14)	MR. P SARMA	17-08-2022	To	30-09-2022
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27)	MR J SHARMA	18-08-2022	To	30-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,18th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
16	CRP(IO)/193/2022 B/O	BIJAY KUMAR JALAN <b>Versus</b> SMT. SMREETY JALAN	MR. D DAS SR. ADV MR D TALUKDAR MR. U K BARMAN MR H ALI MR. R KONWAR	
17	CRP(IO)/194/2022 B/O	KRISHNA GOPAL KARMAKAR <b>Versus</b> JANARDHAN SAHA AND 7 ORS.	MR. R BARUAH MR. A IKBAL	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
18	RSA/156/2019 CAVT. NO.0426/2019 (CONNECTED WITH ITEM NO. 5 IN THE DAILY CAUSE LIST), FIXED	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. R BARUAH MR. A K PURKAYASTHA MR. R C PAUL MR. A IKBAL MRS. M NATH MR. S SHARMA MD. K ALI	MR B KAUSHIK FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2494/2019 <b>in</b> RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	MR. H K DEKA MR. B D DEKA MR B KAUSHIK MR B KAUSHIK MR. M DAS N CHAUDHURY FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1332/2022 <b>in</b> RSA/156/2019	SMTI. REKHAMONI DEVI KAKATI AND 6 ORS. <b>Versus</b> SHRI JUGAL CHANDRA SAIKIA AND 5 ORS.	MR. A K PURKAYASTHA MR. R C PAUL MR. S SHARMA	FOR CAVEATOR
<b>ORDERS</b>				
19	CRP/75/2015 CAVT. NO.& 210//15 FIXED	THE STATE OF ASSAM and 3 ORS <b>Versus</b> M/S J.D. PHARMACEUTICALS and 3 ORS	MR.B GOGOI SC, HEALTH	MR.S P ROY MR.K K DEY(R-4) MR.K RAJBONGSHI MRV K BAROOAH(R-4) FOR CAVEATOR

	<b>WITH</b> I.A.(Civil)/687/2022 in CRP/75/2015	M/S J.D. PHARMACEUTICALS and 3 ORS <b>Versus</b> THE STATE OF ASSAM and 3 ORS		
20	I.A.(Civil)/3568/2019 B/O in RSA/8377/2019	ON THE DEATH OF IBRAHIM, HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS. <b>Versus</b> MD. HAMED ALI AND 27 ORS.	MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	MR. A J SARMA MR. S K GHOSH MR G ALAM
	<b>WITH</b> RSA/8377/2019 (Filing Number)	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS <b>Versus</b> MD. HAMED ALI AND 29 ORS		
	<b>WITH</b> I.A.(Civil)/4227/2019	ON THE DEATH OF IBRAHIM HIS HEIRS AND REPRESENTATIVES MUSST. RABIA KHATUN AND 25 ORS <b>Versus</b> MD. HAMED ALI AND 28 ORS	MRS R BEGUM MR. J AHMED MR G BHARADWAJ MS A HUSSAIN MS G PARMAWI	
21	I.A.(Civil)/1351/2022 B/O in RSA/31/2022	SHAHARA BIBI @ SHAHARA BANU <b>Versus</b> NOWSHAD ALI SK. AND 5 ORS.	MR. A RAHMAN MR E HUSSAIN	
	<b>WITH</b> RSA/31/2022	SHAHARA BIBI @ SHAHARA BANU <b>Versus</b> NOWSHAD ALI SK. AND 5 ORS.	MR. A RAHMAN MR E HUSSAIN	M. MONDAL (r-1,2)
22	I.A.(Civil)/1516/2022 WITH LCR, FIXED in RSA/54/2018	SRI MADAN CH NATH <b>Versus</b> PAMPA GHOSH and ANR	MR. A R SIKDAR	
	<b>WITH</b> RSA/54/2018	SRI MADAN CH NATH <b>Versus</b> PAMPA GHOSH and ANR	MR. M AHMED MR. A R SIKDAR MR. N AHMED MR. M H TALUKDAR	MR. Z HUSSAIN MS. B B AHMED
<b>HEARING</b>				
23	RSA/90/2010 CAVT. NO. 242/2010 WITH LCR, B/O	ARABINDA MITRA <b>Versus</b> SOMNATH MITRA	MS.B CHOUDHURY MR.S SAHU MS.P BORAH	MR.S S DEY MR.M NATH FOR CAVEATOR MS.R R DEY

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

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### SUPPLEMENTARY CAUSELIST

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**[ For Thursday,18th August 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 18-07-2022 TO 18-08-2022  
(RELATING TO CRIMINAL BENCH (CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
50	AB/2318/2022 B/O	RABINDRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. M NATH MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
51	AB/2319/2022 B/O	MOBINUL ISLAM @ JIKI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. S RANA M M ZAMAN	PP, ASSAM
52	AB/2320/2022 B/O	YAKUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
53	AB/2321/2022 B/O	CHAND MAHMUD ALI @ CHAND MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
54	AB/2322/2022 B/O	ABU SHAMA AHMED <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE MR S H SIKDAR	PP, ASSAM
55	AB/2323/2022 B/O	BAGMITA SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. M BAISHYA	PP, ASSAM
<b>ORDERS</b>				
56	I.A.(CrI.)/445/2022 B/O in CrI.Rev.P./6523/2022 <b>WITH</b> CrI.Rev.P./6523/2022 (Filing Number)	HUZAIF IBNE SADEK <b>Versus</b> BHUPEN TAMULY  HUZAIF IBNE SADEK <b>Versus</b> BHUPEN TAMULY (E)	MR. M J BARUAH MS B MAJUMDER MS M NEOG  MR. M J BARUAH	
<b>HEARING</b>				
57	CrI.Rev.P./165/2021 WITH LCR 4 FILES, BY SLIP	SAMIR CHANDA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR F A LASKAR MR. D H MOZUMDER	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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15)	MR. D GOSWAMI	16-08-2022	To	18-08-2022
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17)	MR R CHAKRAVORTY	17-08-2022	To	18-08-2022
18)	S BORGOHAIN	17-08-2022	To	23-08-2022
19)	MR. C CHOWDHURY	16-08-2022	To	22-08-2022
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25)	MR. A K TALUKDAR	18-08-2022	To	23-08-2022
26)	MR S DASGUPTA	22-08-2022	To	30-09-2022
27)	MR J SHARMA	18-08-2022	To	30-08-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,18th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[THIS BENCH WILL SIT AT 10:30 AM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>				
21	Tr.P.(C)/66/2021 (AT 10:30 AM)	SMTI ANIMA SUTRADHAR <b>Versus</b> GOKUL SUTRADHAR	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	MR. N UDDIN MR. M ISLAM
<b><u>ADMISSION</u></b>				
22	MACApp./733/2018 FIXED	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI SURESH SAIKIA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> I.A.(Civil)/2951/2018 <b>in</b> MACApp./733/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI SURESH SAIKIA AND 2 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
23	MACApp./510/2022 FIXED	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI. GITIMONI SAIKIA AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR T KALITA
	<b>WITH</b> I.A.(Civil)/2448/2022 <b>in</b> MACApp./510/2022	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SMTI. GITIMONI SAIKIA AND 8 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR T KALITA
24	MACApp./513/2022 FIXED	FARIDA BEGUM <b>Versus</b> MD. ABDUL RAZZAK AND 2 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	MRS B ACHARYA
25	MACApp./518/2022 FIXED	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD <b>Versus</b> BIBHA MISHRA AND 6 ORS (F)	MR. A BHATTACHARYYA	
	<b>WITH</b> I.A.(Civil)/2458/2022 <b>in</b> MACApp./518/2022	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD <b>Versus</b> BIBHA MISHRA AND 6 ORS (F)	MR. A BHATTACHARYYA	
<b><u>ORDERS</u></b>				
26	MACApp./319/2019 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> MRS. REETA RABHA AND 4 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA	
	<b>WITH</b> I.A.(Civil)/1987/2019 <b>in</b> MACApp./319/2019	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> MRS. REETA RABHA AND 4 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA	

27	I.A.(Civil)/1541/2022 WITH LCR, B/O in MACApp./228/2020  <b>WITH</b> MACApp./228/2020  <b>WITH</b> CO/16/2021 in MACApp./228/2020  <b>WITH</b> I.A.(Civil)/2414/2021 in MACApp./228/2020	RAHUL GOSWAMI <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD AND 3 ORS.  THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> ARPANA GOSWAMI AND 2 ORS.  APARNA GOSWAMI @ ARPANA <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.  ARPANA GOSWAMI @ ARPANA <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD	MR D MONDAL  MR. S K GOSWAMI MR. R SHARMA  MR D MONDAL MS. J BAISHYA  MR D MONDAL	MR. S K GOSWAMI  MR. S K GOSWAMI  MR. S K GOSWAMI
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LEAVE NOTE OF ADVOCATES FOR 18/08/2022

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|-----|------------------|------------|----|------------|
| 1)  | MR B N SARMA     | 09-12-2021 | To | 31-08-2022 |
| 2)  | MR H Dey         | 20-07-2022 | To | 19-08-2022 |
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| 12) | MR G BAISHYA     | 13-08-2022 | To | 31-08-2022 |
| 13) | MS. J PAUL       | 13-08-2022 | To | 30-08-2022 |
| 14) | MR. P SARMA      | 17-08-2022 | To | 30-09-2022 |
| 15) | MR. D GOSWAMI    | 16-08-2022 | To | 18-08-2022 |
| 16) | MR. M H LASKAR   | 14-08-2022 | To | 20-08-2022 |
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| 18) | S BORGHAIN       | 17-08-2022 | To | 23-08-2022 |
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| 20) | MR. J A AHMED    | 18-08-2022 | To | 24-09-2022 |
| 21) | MR. B BARUAH     | 17-08-2022 | To | 18-08-2022 |
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| 23) | MR. A DUTTA      | 18-08-2022 | To | 24-08-2022 |
| 24) | MR. M K MAJUMDAR | 18-08-2022 | To | 23-08-2022 |
| 25) | MR. A K TALUKDAR | 18-08-2022 | To | 23-08-2022 |
| 26) | MR S DASGUPTA    | 22-08-2022 | To | 30-09-2022 |
| 27) | MR J SHARMA      | 18-08-2022 | To | 30-08-2022 |





# **The Gauhati High Court, At Guwahati**

**[ High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh ]**

**[SUPPLEMENTARY CAUSE LIST-I]**

**[ FOR THURSDAY THE 18<sup>th</sup> DAY OF AUGUST, 2022 ]**

**[AT 10:30 AM]**

**BEFORE**

**HON'BLE MR. JUSTICE MANISH CHOUDHURY  
[COURT NO. 14]**

**FOR JUDGMENT**

**[ JUDGMENT OF THE FOLLOWING CASE PERTAINING TO  
KOHIMA BENCH WILL BE DELIVERED BY HIS LORDSHIP  
AT THE PRINCIPAL SEAT AT 10:30 AM THROUGH REMOTE  
VIDEO CONFERENCING ]**

**LINK FOR REMOTE VIDEO CONFERENCING:**

**<https://meet.google.com/egn-kgrr-sdo>**

27 WP(C) 96/2022

M/S NAGA BUILDERS AND SUPPLIES

N. MOZHUI  
N. RUPREO  
PETER MERE

GOVT ADV ,NL

Vs

THE STATE OF NAGALAND AND 5 ORS

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TOTAL - 1  
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